<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 16th July 2025 as follows :

Sr No	Date	Sr No	Date
66 to 67, 69 to 73	August 04, 2025	86	July 25, 2025
74 to 75, 77 to 81	August 05, 2025	87 to 89	August 06, 2025
82 to 85	August 06, 2025	90 to 97	August 07, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 17th day of July, 2025.

By order,

sd∕-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.